NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH AHMEDABAD

TA 52 2017, TP Nos. 27-A to 27-D/2016 & MCA 1/2016 in TP 27/2016 with TP No. 27/397-398/NCLT/AHM/2016 (New) CA Nos. 190/2013, 11/2014, 295/2014, 26/2016 & MCA_/2016 with CP No. 49/397-398/CLB/MB/2012 (Old)

Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 28.07.2017

Name of the Company:

Kusum Tibrewal & Ors.

V/s.

Prabhakar Processors Pvt. Ltd. & Ors.

Section of the Companies Act:

Section 397-398 of the Companies Act, 1956

S.NO. NAME (CAPITAL LETTERS) DESIGNATION REPRESENTATION SIGNATURE

1. ASHOW MEHTA

P.C.S. A.R. for Petitioness

2. PAVAN S-GODIANACA ADVOCATE LESPONDENT) Mueleceuchi FOR SVEYANARAYANAN ADVOCATE

ORDER

Learned PCS Mr. Ashok Mehta present for Original Petitioners no. 1 to 6. Learned Advocate Mr. Pavan Godiawala i/b Learned Advocate Mr. S. Suryanarayana present for Original Respondents.

Learned Advocate for Respondents sent letter for adjournment.

List the matter on 16.08.2017 for final hearing.

BIKKI RAVEENDRA BABU MEMBED HIDICIAL

Dated this the 28th day of July, 2017.